

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/10792/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the ^{4th} 8 November, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/23/5895, dtd 30.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 13.10.2023**. The Addl. District & Sessions Judge, Cachar, Silchar would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/10793/A, dated , 08-11-23

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)